

In the National Company Law Tribunal, Jaipur

Item No. 210

CP No. (IB)- 24/9/JPR/2020

UNDER SECTION 9 OF IBC, 2016

In the matter of:

M/s Jagannath Convertors Pvt. Ltd.

.....Applicant/Petitioners

VS.

M/s Triveni Polytech Pvt. Ltd.

.....Respondent

Order delivered on 12.03.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

For Petitioner (s) : Manoj K. Gurjar, Adv.

For Respondent(s) : Narender Singh Bhati, Adv.
Aditya Vijay, Adv.

ORDER

Heard the submissions made by the counsel for the Operational Creditor. Advocate Narender Singh Bhati has appeared on behalf of the Corporate Debtor and offered to file Vakalatnama within three days and reply within ten days. Post the matter to 09.04.2020.

Sd/-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**